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IWPA/CERC/2021-22/022

June 30, 2021

Shri Sanoj Kumar Jha

Secretary

Central Electricity Regulatory Commission

New Delhi

Email: secy@cercind.gov.in; advisor-re@cercind.gov.in

Dear Sir,

Sub: Draft Central Electricity Regulatory Commission (Ancillary Services) Regulations, 2021

Ref: Public Notice No. RA-14026(11)/3/2019-CERC dated 29th May, 2021

The Indian Wind Power Association welcomes the Draft Central Electricity Regulatory Commission (Ancillary Services) Regulations, 2021 which proposes a mechanism to keep the frequency of the Grid close to 50 HZ.

A reading of the aforesaid Regulations reveals that the same currently focuses on Active Power with a role primarily for Conventional Sources of Energy. At some future point of time, when the focus is on Reactive Power, and there is a role for Renewable Energy Sources, including Energy Storage systems, we look forward to participating in the same.

The Indian Wind Power Association shall await the detailed procedure from the Nodal Agency, as envisaged in the Draft Regulations, and looks forward to offering its detailed views at that stage.

Thanking you,

Yours sincerely,

For Indian Wind Power Association

Prof. Dr. K. Kasthurirangaian,
Chairman

Indian Wind Power Association

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